

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: August 04, 2016

No. 1434 / Admin. (Services)/2016

Sri **Kunal Vepa**, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Sri Pawan Kumar Tiwari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 1435 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Pawan Kumar Tiwari**, Special Judge/ Additional District & Sessions Judge, Ghaziabad is appointed/ posted as Special Judge, Anti-Corruption CBI, Ghaziabad in the vacant court.

No. 1436 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Rajesh Chaudhary**, Additional District & Sessions Judge, Ghaziabad is appointed/ posted as Special Judge, Anti-Corruption CBI, Court No. 1, Ghaziabad in the vacant court.

No. 1437 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Rajendra Prasad**, Additional District & Sessions Judge, Ghaziabad is appointed/ posted as Special Judge, Anti-Corruption CBI, Court No. 3, Ghaziabad in the vacant court.

No. 1438 / Admin. (Services)/2016

Sri **Vatsal Srivastava**, Additional District & Sessions Judge, Lucknow to be Special Judge, Anti-Corruption (UPSEB), Lucknow vice Sri Babu Prasad.

No. 1439 / Admin. (Services)/2016

Sri **Babu Prasad**, Special Judge, Anti-Corruption (UPSEB), Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 1440 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21 Ka/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Mahendra Prasad Chaudhary**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Special Judge, Anti-Corruption CBI (Central), Lucknow in the vacant court.

No. 1441 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21 Ka/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Sunil Kumar Yadav**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Special Judge, Anti-Corruption CBI, Court No. 1, Lucknow in the vacant court.

No. 1442 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21 Ka/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Rajesh Kumar-II**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Special Judge, Anti-Corruption CBI, Court No. 5, Lucknow in the vacant court.

No. 1443 / Admin. (Services)/2016

Pursuant to Government Notification No. U.O.-21 Ka/VI-Pu-9-16-167G/ 09-Nyay-2 dated 28.7.2016, Sri **Dinesh Singh**, Additional District & Sessions Judge, Lucknow is appointed/ posted as Special Judge, Anti-Corruption CBI, Court No. 6, Lucknow in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 374 / Admin. (Services)/2016, Dated: Allahabad: August 04, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. S/Sri
- i Pawan Kumar Tiwari, Special Judge/ Additional District & Sessions Judge, Ghaziabad.
 - ii Rajesh Chaudhary, Additional District & Sessions Judge, Ghaziabad.
 - iii Rajendra Prasad, Additional District & Sessions Judge, Ghaziabad.
 - iv Mehendra Prasad Chaudhary, Additional District & Sessions Judge, Lucknow.
 - v Sunil Kumar Yadav, Additional District & Sessions Judge, Lucknow.
 - vi Rajesh Kumar-II, Additional District & Sessions Judge, Lucknow.
 - vii Dinesh Singh, Additional District & Sessions Judge, Lucknow.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer, Admin. (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Judicial) (Budget), High Court, Allahabad.
12. The Joint Registrar (Judicial)(Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad.
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin. A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**